

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2886 of 1992

New Delhi, dated the 22nd January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Mahabir Singh,  
S/o Shri Ram Chander,  
R/o G-12, Police Colony,  
Mehram Nagar, Palam,  
New Delhi-110037.

.... APPLICANT

(None appeared)

VERSUS

1. Union of India through  
Commissioner of Police,  
Delhi Police,  
Police Headquarters,  
I.P. Estate,  
New Delhi-110002.
2. The Dy. Commissioner of Police,  
Delhi Police,  
Police Headquarters,  
I.P. Estate,  
New Delhi-110002.
3. Dy. Commissioner of Police,  
I.G.I. Airport,  
New Delhi-110037.
4. Delhi Administration,  
through Chief Secretary,  
5, Sham Nath Marg,  
Delhi. .... RESPONDENTS

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None has appeared for applicant even  
on the second call when the case was called  
out.

2. We note that applicant was also  
absent on 15.1.1998 also. This case was  
listed at Sl. No.4 of the list of cases for

regular hearing. In the absence of applicant  
or his counsel the case is dismissed for  
default and non-prosecution. (15)

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)

Member (J) Vice Chairman (A)

S.R. Adige  
(S.R. Adige)

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